

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA no. 391 of 2013 in Appeal No. 294 of 2013, IA no. 395 of 2013 in
Appeal No. 299 of 2013, IA no. 437 of 2013 in Appeal No. 331 of
2013 & IA no. 443 of 2013 in Appeal No. 333 of 2013**

Dated : 26th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**IA No. 391 of 2013
in Appeal No. 294 of 2013**

In the matter of

**Indian Hotels & Restaurant Association & Anr. ... Appellant(s)
Versus**

**Maharashtra State Electricity Regulatory
Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Ms. Shikha Ohri

**Counsel for the Respondent(s) : Mr. J.J.Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Aditya Panda for R-2
Mr. Buddy A. Rangandhan
for R.1**

**IA No. 395 of 2013
In Appeal No. 299 of 2013**

**MIDC Marol Industries Association Appellant(s)
Versus**

**Maharashtra Electricity Regulatory
Commission & Anr. Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri**

**Counsel for the Respondent(s) : Mr. J.J.Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Aditya Panda for R-2
Mr. Buddy A. Rangandhan
for R.1**

**IA No. 437 of 2013
In Appeal No. 331 of 2013**

**The Tata Power Co. Ltd. Appellant(s)
Versus**

**Maharashtra State Electricity Regulatory
Commission & Anr.**

....Respondent(s)

**Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Ms. Prerna Priyadarshini
Ms. Kanika Chugh**

**Counsel for the Respondent(s) : Mr. J.J.Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Aditya Panda for R-2
Mr. Buddy A. Rangandhan
for R.1**

**IA No. 443 of 2013
In Appeal No. 333 of 2013**

**Mumbai Grahak Panchayat
Versus**

.... Appellant(s)

**Maharashtra Electricity Regulatory
Commission & Ors.**

....Respondent(s)

**Counsel for the Appellant(s) : Mr. Shirish V. Deshpande
Mr. Varsha V. Raut**

**Counsel for the Respondent(s) : Mr. J.J.Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Aditya Panda for R-2
Mr. Buddy A. Rangandhan
for R.1**

ORDER

We have heard Mr. Shirish V. Deshpande, Learned Counsel for the Appellant in Appeal No. 333 of 2013.

Post the matters on **27th March, 2014 at 2.30 p.m.** for reply by Commission's counsel.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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